

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 5067 - JK (LD) of 2026

DATED:- 16 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

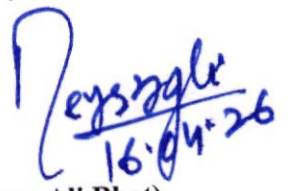
Commissioner/Secretary to the Government

Dated 16.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.5067 -JK (LD) of 2026 dated 16.04.2026

S. No.	Case No. & Title of the case	OIC
1.	T. A. No. 42/2026 titled MohiKalsotra Vs UT of JK & Ors.	Sh. Atul Gupta (Chief Accounts Officer) Government Medical College, Jammu Mobile No. 9149463447 Email: caogmc123@gmail.com
2.	WP(C)No. 2474/2024 titled Abdul Rashid Mochi& Ors Vs UT of J&K and Ors.	Dr. Nighat Yasmeen Sheikh (Dy. Director, Health Services, Kashmir) Mobile No. 7780833033
3.	WP(C)No. 110/2024 titled Abdul Rashid Sheikh & Ors vs UT of J&K and Ors	-Do-
4.	WPC 3124/2023 titled Sharifa Begum & Ors Vs UT of J&K and Ors.	-Do-
5.	M.A No. /2026 in WP(C) No. 3124/2023 titled Sharifa Begum & Ors vs UT of J&K and Ors, (seeking Extension in time to file Reply)	-Do-
6.	M. A No. /2026 in WP(C)No. 47/2024 titled Ghulam Rasool Kumar & Ors Vs UT of J&K and Ors, (seeking vacation of interim order)	-Do-
7.	MA No. /2026 in WPC No. 3477/2023-titled Mehrajud din Kumar & Ors Vs UT of J&K and Ors. (Seeking vacation of interim Orders)	-Do-
8.	WPC 3307/2025-titled Abdul Hamid Teli& Ors Vs UT of J&K and Ors.	-Do-
9.	WPC 3087/2024 titled Arshid Ahmad Mochi& Ors Vs UT of J&K and Ors.	-Do-
10	CM No. 3870/2025 in LPA No. 129/2025- titled M/s Halcyon Pharmaceutical Ltd Vs UT of J&K and Ors.	-Do-
11	TA NO. 140/2022 Titled Vijay Kumar VS UT of J&K	Dr. Sanjay Sharma, Dy. Director (Dentistry), Health Services, Jammu

